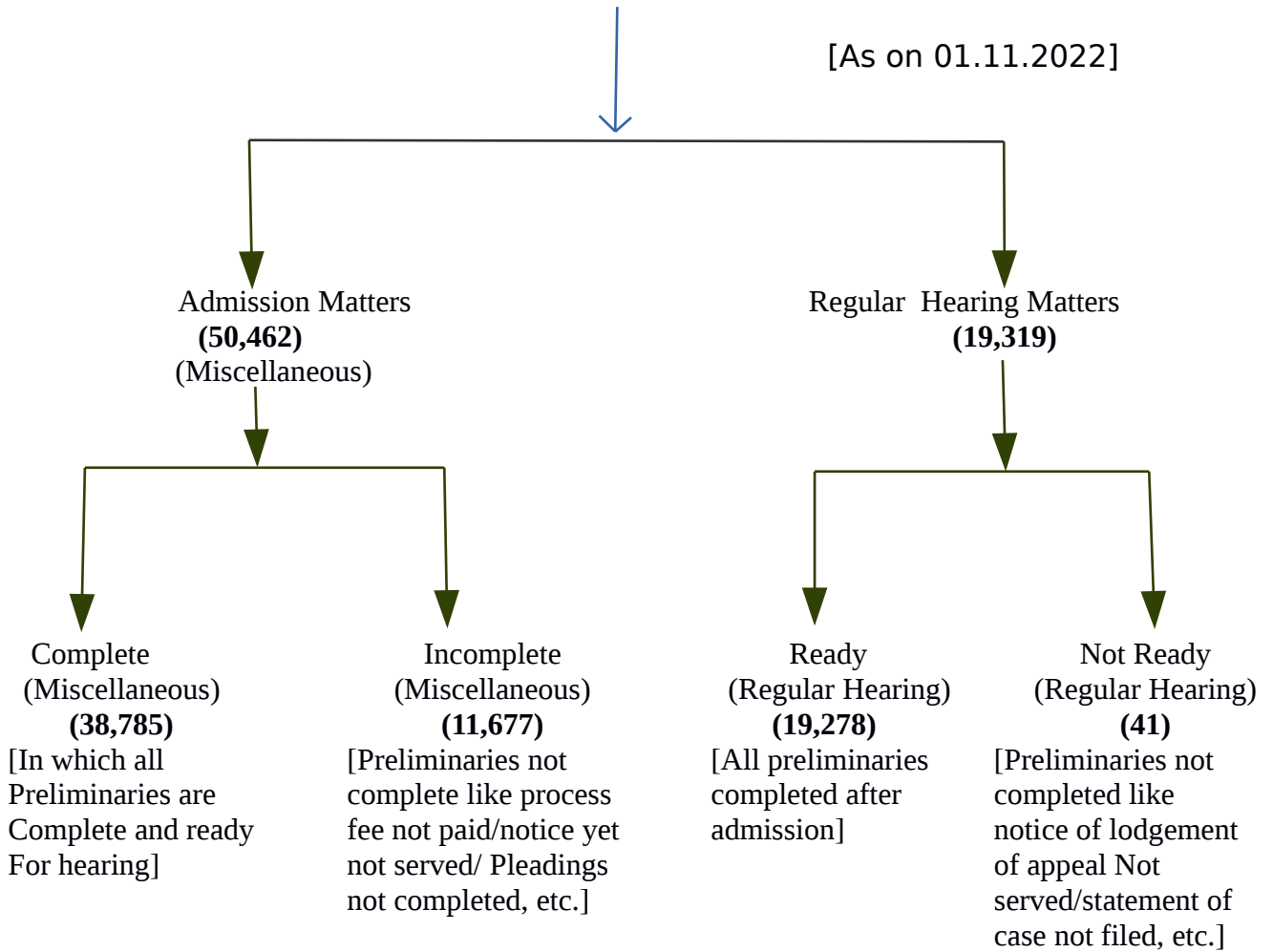


**SUMMARY**  
**TYPES OF MATTERS IN SUPREME COURT OF INDIA**

**Pending Matters -69,781 \***

[As on 01.11.2022]



\* 16.79 % matters are Incomplete / Not Ready required preliminaries to be completed.

\* Number of Constitution Bench matters : 489 (54 main matters + 435 connected matters)

	<b>Total</b>	<b>Main</b>	<b>Connected</b>
Five Judges Bench Matters	339	43	296
Seven Judges Bench Matters	15	6	9
Nine Judges Bench Matters	135	5	130
<b>Total</b>	<b>489</b>	<b>54</b>	<b>435</b>

\* Out of 69,781 pending matters, 11,718 matters (11,677 incomplete Miscellaneous matters and 41 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.